

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 4th December, 2017.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting order in respect of the following Officer of Grade-III of Tripura Judicial Service :-

No.F.13(1)(a)-HC/2017/20277 Smti. Ishika Dan, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) Court No.1, Agartala, West Tripura Judicial District is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District in the existing vacancy.

The Charge of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) Court No.1, Agartala, will remain with Smti. Mitra Das, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) Court No.5, Agartala until further order.

Sd/-
(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

No.F.13(1)(a)-HC/2017/20278-314 Dated, Agartala, the 4th December, 2017

Copy to: -

1. The Accountant General, Tripura, Agartala.
2. The LR & Secretary, Law Department, Government of Tripura, Agartala.
3. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanaga/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
4. The Judge, Family Court, Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.
5. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Member-Secretary, Tripura State Legal Services Authority, Agartala.

9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
11. The Sr. Protocol Officer, High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
14. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
15. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District.
16. The Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Khowai, West Tripura Judicial District.
17. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District.
18. Smti. Ishika Dan, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Court No.1, Agartala, West Tripura Judicial District. She is requested to join in her new assignment immediately.
19. Smti. Mitra Das, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) Court No.5, Agartala, West Tripura Judicial District. The Charge of the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div) Court No.1 will remain with her until further order.
20. The Treasury Officer, Treasury Nos. I & II, Agartala, West Tripura District.
21. The Treasury Officer, Khowai District, Khowai.
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
23. The System Analyst, High Court of Tripura, Agartala with direction to upload the said Notification in official Website of the High Court.
24. Personal file of the Officer concerned.
25. ORDER FILE.


(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL